

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Carbontree Industries Private Limited Date of Commencement of Liquidation: 28-04-2023; List of Stakeholders as on Date: 15-07-2023; Name of IP: Mr. Rakesh Bothra; Process Number: 1; Last 5 digit of registration number: 12675

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	1300000	1	1300000				NA
2	Liquidation costs incurred till date	1	31364	1	31364				NA
3	Secured financial creditors								NA
4	Unsecured financial creditors	2	12557192	2	12247255		309937		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	992107	1	992107				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	3	94480068	1	653000		93827068		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		8	109360731	6	15223726	0	94137005	0	